



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/2918 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the th 30 May, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.NLB/1/19/64 dtd. 28.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 30.05.2019 along with station leave permission w.e.f. the evening of 29.05.2019 till the morning of 31.05.2019, has been granted/rejected. The District and Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/2920/2919 /A, dated 30.05.19

Copy to:

1. The District and Sessions Judge, Nalbari.
- ✓ 2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Polen